

DIVISION BENCH

ITEM NO.1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.40/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	J.B. TEST & COMMISSIONING PRIVATE LIMITED V/S UTTAR PRADESH RAJKIYA NIRMAN NIGAM LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sahil Srivastava, Adv.

: For the Operational Creditor

ORDER

- 1.** Ld. Counsel representing the Operational Creditor is present physically, who seeks some time to comply with the order dated 03.06.2024 with respect to filing of an affidavit concerning Section 9(3)(b) of the Code, to the effect that there is no pre-existing dispute.
- 2.** Let the needful be done within a period of two days and the matter be adjourned further hearing on 16th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

12th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*